

(d) if so, the outcome thereof and action taken in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) In 1994, 33 Kidney Transplantation operations were done in All India Institute of Medical Sciences, Delhi.

(b) No, Sir.

(c) and (d). Do not arise.

[Translation]

Misuse of Passes

3725. SHRIMATI GIRIJA DEVI : Will the PRIME MINISTER be pleased to state :

(a) whether railway passes issued to persons of various categories are being misutilised;

(b) if so, the number of such cases detected during 1994-95 till date; and

(c) the extent to which the misuse of these passes has been checked?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). During the checks conducted against ticketless/irregular travel by ticket checking staff, anti-fraud and vigilance organisation of the railways, 75 cases of misuse of railway passes have been detected during the year 1994-95 and 1995-96 (upto November, 95). Suitable action has been/is being taken against the persons found guilty.

Ambedkar Awas Yojana

3726. SHRI PHOOL CHAND VERMA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the category-wise details of the number of houses allotted by DDA to persons registered under the "Ambedkar Awas Yojana", in 1989;

(b) whether the applicants registered under this Awas Yojana are being allotted houses made of sub-standard material or the left out houses constructed under other schemes; and

(c) the date by which the allotment of houses to the applicants registered under this scheme is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) DDA has reported that the following number of

category-wise allotments have been made to the registrants of Ambedkar Awas Yojana upto 30.11.1995:

MIG	-	301
LIG	-	2004
Janta	-	2988 (All covered)

(b) No, Sir.

(c) Due to various constraints, DDA has not been able to allot flats to all registrants under the Ambedkar Awas Yojana. The awaiting registrants are likely to be offered flats by the end of 8th Five Year Plan subject to availability of land and basic amenities to be provided by Government of National Capital Territory of Delhi, MCD and DESU. Since DDA is dependent on these agencies, it is not possible to outline a programme which is independent of aforesaid constraints.

Misappropriation of Funds

3727. SHRI SHIVRAJ SINGH CHAUHAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of misappropriation of funds in ordnance factory at Itarsi;

(b) if so, whether Statutory Defence Audit Department has reviewed the functioning of that factory;

(c) if so, the outcome thereof and the action taken in this regard;

(d) whether this factory is running into losses; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : (a) No report of misappropriation of funds in Ordnance Factory Itarsi has come to the notice of the Government.

(b) and (c). A statement is attached.

(d) and (e). The factory is primarily engaged in the manufacture of propellant for ammunition, for supply to the armed forces. Prices charged by ordnance factories from the armed forces are on a 'no profit no loss basis'.

STATEMENT

The Comptroller and Auditor General of India, in paragraph 42 of his report no. 8 of 1995 has reviewed the performance of Ordnance Factory, Itarsi. The paragraph contains comments on utilisation of capacity consequent on reduced demand for certain types of ammunition from the services, surplus manpower, inventory levels, production costs and delay in repair of the ball powder plant.

2. The draft Action Taken Note Prepared by the Ordnance Factory Board on the points highlighted in the paragraph has been sent to Audit for verification of

facts and figures before being forwarded to the Secretariat of the Public Accounts Committee. A gist of the Action Taken Note of given below :

(a) While there was reduced demand for certain types of ammunition from the Army in early 1990s due to phasing out of some types of equipment, development of propellant of new types of ammunition has since been completed and their manufacture has been undertaken in the past two years. In 1994-95, 91 percent of the planned peace time production level was achieved.

(b) From 1993-94 there has been a steady increase in manpower utilisation in terms of standard manhours.

(c) Inventory holdings have been brought down to the level of 4-5 months of production.

(d) Consequent on increase in workload, the proportion of overhead expenditure to the cost of production has come down from 1993-94.

(e) Full capacity of ball powder plant is expected to be restored in 1995-96. The delay is primarily because of an effort to indigenise the plant instead of making its import at a high price.

[English]

T.B. Among Army Personnel

3728. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) the curative/preventive measures taken in recent past to control T.B. among the Army Personnel in the country; and

(b) the details thereof and the extent to which these measures have been successful?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The Armed Forces Personnel, on Clinical suspicion of T.B., are subjected to detailed investigations. On confirmation, they are treated at specialised centres and periodic review of such cases is carried out thereafter.

(b) Armed Forces Personnel are subjected to half yearly medical examinations. All suspected cases are further investigated and modern treatment for cure of T.B. is given. BCG vaccination is administered to all children of service personnel along with other vaccines for preventable diseases as per National Policy. Health education on T.B. is also imparted to service personnel by medical and para medical staff. The incidence of T.B. among Armed Forces Personnel has registered a decline in the recent past.

[Translation]

Prices of Food Items

3729. SHRI KASHIRAM RANA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that food-items are being supplied at higher rates in the trains; and

(b) if so, the steps proposed to be taken by the Government to provide food-items at the subsidised rates?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Food in the trains is provided as per tariff prescribed by the Railways.

(b) Does not arise.

Electrification of Railway Line

3730. SHRI RAM KRIPAL YADAV :
SHRI HARI KEWAL PRASAD :

Will the PRIME MINISTER be pleased to state :

(a) whether the annual targets for the Electrification of the Railway Lines have not been achieved during the Seventh and Eighth Five Year Plans;

(b) if so, the reasons therefor and the steps taken to achieve these targets;

(c) the annual target (original and revised) fixed for the electrification of railway lines during the Eighth Five Year Plan and the actual achievement during this period, year-wise; and

(d) the extent to which the delay and escalation in cost of projects have taken in achieving the prescribed targets?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). During the VII Five Year Plan 2812 route kilometre were electrified against a target of 3400 route kilometre. The reason for the shortfall was non-availability of adequate funds from budgetary support.

In the VIII Five Year Plan, electrification of 2700 route kilometre is targetted. During the first 3 years of the Plan the target fixed and route kilometre electrified are as under :

Year	Target	Achievement
1992-93	500	479
1993-94	500	505
1994-95	500	473

Thus 1457 route kilometre have been electrified from 1.4.1992 to 31.3.1995.